GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1982 ANSWERED ON:17.12.2013 HSD OIL TO FISHERMEN Kanubhai Patel Jayshreeben;Pathak Shri Harin;Patil Shri C. R. ;Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that fishermen are not getting benefits for High Speed Diesel (HSD) Oil;

(b) if so, the details thereof along with the reasons therefor; `

(c) whether the Government has removed the BPL condition for fishermen; and

(d) if not, the time by which the removal of BPL condition is likely to be applicable for all the fishermen?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) & (b): During the 10th Five Year Plan, a rebate on High Speed Diesel (HSD) oil at the rate of `1.50 per litre was provided to the mechanized fishing vessels under the Centrally Sponsored Scheme Development of Marine Fisheries, Infrastructure and Post Harvest Operations. The Ministry of Agriculture, Department of Animal Husbandry, Dairying & Fisheries intended to continue the scheme during the 11th Plan with enhanced subsidy from `1.50 per litre to `3 per litre. While approving the revised scheme in February, 2009, it was directed that such subsidy should be provided only to fishers of Below Poverty Line (BPL).

(c) & (d): The Department of Animal Husbandry, Dairying & Fisheries has proposed removal of the BPL condition during the 12th Plan, which is subject to necessary approvals.